

is not available in full and has, therefore, been given only in those cases where it is available.

(d) The estimated expenditure to be borne by the Govt. of the Uttar Pradesh in connection with irrigation schemes sanctioned during 1951-52 was Rs. 81,91,482. The actual expenditure incurred during the year by the State in this connection is however not yet available. The area of land reclaimed in the food deficit districts of the Uttar Pradesh during the year was about 80,000 acres; the expenditure incurred on reclaiming this portion of the total area is however not available.

#### AGRICULTURAL INFORMATION ORGANISATION

\*598. **Shri Bachhikotiah:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is proposed to set up an Agricultural Information Organisation in India, if so, when and where is it to be set up?

(b) What is the proposed annual expenditure on the organisation, its staff, establishment and its working?

(c) What steps are being taken to make this Organisation useful for the peasants of the country?

(d) Will the opinions of peasant organisations be called for for making the working of this body successful?

(e) Are there plans to invite any foreign specialists to work on the staff of this body and if so, who are they?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes. An All India organisation for the dissemination of Agricultural Information is being set up shortly under the Indian Council of Agricultural Research.

(b) This will depend upon the recommendations of the All India Agricultural Information Conference held at Lucknow on November 17 to 19, 1952.

(c) Active Co-operation of the peasants is being sought in the set up of the proposed organisation and they will be associated in increasing numbers in its working.

(d) Yes.

(e) No. If necessary, foreign specialists may be invited as advisers for a year or so.

#### MUNICIPAL CORPORATIONS FOR DELHI AND NEW DELHI

\*607. **Shri M. L. Dwivedi:** Will the Minister of Health be pleased to refer to the answer given to the short notice question asked on the 22nd December, 1949 by Shri Deshbandhu Gupta regarding administrative set-up of Delhi and the information furnished in the statement showing action taken on assurances, promises and undertakings given during the November-December Session of the Constituent Assembly of India (Legislative), 1949 in reply to a supplementary question by late Shri Deshbandhu Gupta and state:

(a) whether the Delhi State Legislature has discussed over the matter since then;

(b) if so, the present position with regard to the Cabinet decision to have two separate Municipal Corporations—Delhi and New Delhi—and a District Board for rural areas with the Chief Commissioner-in-Council to co-ordinate the activities of these bodies; and

(c) the likely date or dates when these bodies are likely to come into existence?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) No, but the Delhi State Government has considered the matter.

(b) The Delhi State Government have at the instance of the Government of India, considered the proposal to set up a Municipal Corporation for Delhi and have expressed the view that it should be dropped mainly for the reason that, the sources of revenue that will be available to the proposed Corporation will not be sufficient to sustain it. In the circumstances, the whole matter is under further consideration.

(c) Does not arise.

#### ANTI-T.B. TABLETS

\*609. **Shri Jasan:** (a) Will the Minister of Health be pleased to state whether the Union Government have received any anti-T.B. Tablets from any German Firm?

(b) If so, what are the names of those tablets and the name of manufacturers?

(c) Has any experiment been made on any patient and if so, with what results?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Yes, through an Indian firm in Bombay, who are